

DIVISION BENCH
COURT - I

O-253

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/159(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST APRIL 2024.

| | |
|------------------|---|
| IN THE MATTER OF | REGISTRAR OF COMPANIES WEST BENGAL VS SUNPLANT BIO ENERGY PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. Post the matter on **15.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**